

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT 1)  
CHENNAI

27

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL  
COMPANY LAW TRIBUNAL, HELD ON 22.10.2020 AT 10.30 AM .THROUGH VIDEO  
CONFERENCING:

PRESENT: SHRI R. SUCHARITHA, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/1315/2019 IN  
PETITION NUMBER : CP/193/IB/2018  
NAME OF THE PETITIONER(S) : SUNDERESAN NAGARAJAN (RP) (P DOT G  
CONSTRUCTIONS PVT LTD)  
NAME OF THE RESPONDENT(S) : PRABHAKAR REDDY  
UNDER SECTION : SEC 66 OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			





NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT 1)  
CHENNAI

30

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22.10.2020 AT 10.30 AM .THROUGH VIDEO CONFERENCING:

PRESENT: SHRI R. SUCHARITHA, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/1151/19 IN MA/344/2019 IN  
PETITION NUMBER : CP/193/IB/2018  
NAME OF THE PETITIONER(S) : A BALAKRISHNA & 3 ORS  
NAME OF THE RESPONDENT(S) : SUNDARESAN NAGARAJAN (RP) (P DOT G  
CONSTRUCTIONS PVT LTD)  
UNDER SECTION : SEC 60(5) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT 1)  
CHENNAI

31

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL  
COMPANY LAW TRIBUNAL, HELD ON 22.10.2020 AT 10.30 AM .THROUGH VIDEO  
CONFERENCING:

PRESENT: SHRI R. SUCHARITHA, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/344/2019 IN  
PETITION NUMBER : CP/193/IB/2018  
NAME OF THE PETITIONER(S) : SUNDARESAN NAGARAJAN (RP) (P DOT  
CONSTRUCTIONS PVT LTD)  
NAME OF THE RESPONDENT(S) : A BALAKRISHNA & 3 ORS  
UNDER SECTION : SEC 43, 45, 49 OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION FOR WHOM			

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT 1)  
CHENNAI

32

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL  
COMPANY LAW TRIBUNAL, HELD ON 22.10.2020 AT 10.30 AM .THROUGH VIDEO  
CONFERENCING:

PRESENT: SHRI R. SUCHARITHA, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/345/2019 IN  
PETITION NUMBER : CP/193/IB/2018  
NAME OF THE PETITIONER(S) : SUNDARESAN NAGARAJAN (RP) (P DOT  
CONSTRUCTIONS PVT LTD)  
NAME OF THE RESPONDENT(S) : M.MURALI & 3 ORS  
UNDER SECTION : SEC 43, 45, 49 OF IBC

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION FOR WHOM

MA/1315/2019 in CP/193/IB/2018	27
MA/1314/2019 in CP/193/IB/2018	28
IA/212/2020 in MA/344/2019 in CP/193/IB/2018	29
MA/1151/2019 in MA/344/2019 in CP/193/IB/2018	30
MA/344/2019 in CP/193/IB/2018	31
MA/345/2029 in CP/193/IB/2018	32

**Common Order**

Both the Counsels are present. It is represented that the pleadings are completed in all these matters. List these matters on **10.12.2020** for hearing.

-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)

MS